

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/48(KB)2019

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	TIRUPATI COMMERCIALS VS NAYEK PAPER INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rishabh Karnani, Adv.] For the Operational Creditor
Mr. Sandip Choraria, Adv.]

Mr. Vikram Wadhera, Adv.] For the Corporate Debtor
Mr. Pathik Choudhury, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the operational creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **20.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.